

would be fixed by Newsprint Price Fixation Advisory Committee after the pur-Jiase is finalised.

Enactment of legislation to ensure freedom and compensation to Journalists

1418. SHRI RAMDAS AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that recently a conference was convened in New Delhi by the IFJ, Brussels and the National Union of Journalists (NUJ) in collaboration with the Friedrich Ebert Foundation based in Bonn, as reported in (Hindustan Times dated 15th November, 1991 page 5 col. 2);

(b) if so, what were the recommendations made at the above conference and whether the Journalists demanded greater freedom to report and adequate compensation in case of injuries/deaths etc.; and

(c) if so, what is the reaction of Government thereto and whether any legislation for implementation of the recommendation to ensure freedom, is contemplated to be enacted by Government; if so, by when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) and (c) Briefly stated, the Conference stressed the need for developing active interaction between working journalists of all the countries of SAARC region and the importance of security of employment and personal safety in order to discharge their professional responsibilities and promotion of professional standards. The Conference *inter-alia* impressed upon the Governments everywhere and especially in the region to treat journalists on assignments as doing public service and see that they are in no way harassed and no violence is committed against them by any agency governmental or otherwise. Besides, the Conference also urged the Governments

of the region to set up a permanent statutory body (where it does not exist) for regularly monitoring the factors that call for wage revision, for ensuring enforcement of the existing awards on wage scales and allowances and watch their service interests. The Government has noted these recommendations of the Regional Conference of Working Journalists.

हिन्दी समाचारों में "मुम्बई" शब्द के स्थान पर "बम्बई" शब्द का उपयोग

1419. श्री विश्वासराव रामराव पाटिल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि टेलीविजन पर हिन्दी समाचारों में चार महानगरों के तापमान को दिखाने वाले शीर्षक में कुछ समय पहले तक "मुम्बई" को "बम्बई" दिखाया जाता था ;

(ख) क्या यह भी सच है कि बम्बई शब्द का प्रयोग पुनः आरम्भ कर किया गया है ;

(ग) यदि हाँ, तो इस परिवर्तन के क्या कारण हैं ; और

(घ) क्या सरकार "बम्बई" शब्द के लिए "मुम्बई" शब्द का प्रयोग पुनः शुरू करेगी, यदि हाँ, तो किस तारीख से और यदि नहीं, तो उसके क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय में उप-मंत्री (कुमारी गिरिजा व्यास) : (क) से (घ) दूरदर्शन के हिन्दी समाचार बुलेटिनों में मुम्बई शब्द का प्रयोग यह पता लगने के बाद रोक दिया गया कि भारत सरकार ने बम्बई शहर का नाम बदल कर मुम्बई करने का अनुमोदन नहीं किया था । दूरदर्शन द्वारा यथास्थिति तब तक बनाए रखी जाएगी जब तक भारत सरकार द्वारा शहर के नाम में किसी परिवर्तन का आधिकारिक तौर पर अनुमोदन नहीं कर दिया जाता ।